

Seventeenth Loksabha

an>

Title: Regarding Development of roads from Sibsagar to Sonari and Namtola to Sapekhati in Assam as National Highways- Laid.

SHRI TOPON KUMAR GOGOI (JORHAT): It is the matter of great concern that two State roads in Assam i.e. one from Sibsagar to Sonari and another from Namtola to Sapekhati, have been declared by Govt. of India as National Highways and numbered as NH No. 702 and NH No. 702(C). These proposed National Highways i.e. NH No. 702C from Sibsagar to Sonari, proposed length 46.10 km and NH No. 702 from Namtola to Sapekhati (Chariali), proposed length 24.28 KM belong to my constituency. Alignment proposal of the proposed National Highways have been submitted to MoRTH. There is a big demand from the people of my constituency and people all over Assam, the people of North East specially people of Nagaland that the construction work of these roads as National Highways be started immediately as per NH norms so that the above stretches of roads be declared National Highways and people start using the National Highways.

I urge the Minister of Road Transport and National Highways to take urgent measures so that the road should be built as per National Highways norms and the people of Assam, Nagaland and North East can avail the smooth and hassle free journey by the National Highway Nos. NH-702 & NH No.-702C.